## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

THE DESCRIPTION OF THE PROPERTY OF THE PROPERT

: TCP/269/ (IB)/2017

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTIONS & INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

: LAKSHMI INTERNATIONAL

1. P.J. RISHIKESH PJ. SRJ GANESH

For Respondent

Tongal

## **ORDER**

The matter is called. No representation on behalf of the petitioner. Counsel for respondents present. The Registry is directed to send notice to the petitioner. Put up on 21.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

bc